

6. Ministry of Communications gives public telephones booths to handicapped persons, including blind persons to help them earn a living. Till now more than 2000 public telephone booths have given to handicapped persons.

7. Loans are available from banks at nominal rates of interest to enable the handicapped persons for setting up self-employed ventures.

8. To encourage their employment in public and private sector. Government of India gives national awards to the most efficient employees and outstanding employers of handicapped.

9. NATIONAL INSTITUTE FOR THE VISUALLY HANDICAPPED, DEHRADUN

The National Institute for the Visually Handicapped set up in 1979 has been developed into an apex organisation to deal with development of manpower, research and development of rehabilitation services for the visually handicapped in the country. It has initiated several training and research programmes during the past three years.

Tribal Area Development Schemes

3398. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of WELFARE be pleased to state :

(a) the names of the development schemes in each State sanctioned by Union Government for the tribal areas, during the last three years, year-wise ;

(b) the names of the development projects sanctioned for each State by Union Government for the tribal areas during the last three years, year-wise ;

(c) funds earmarked for each development scheme and projects for each year ; and

(d) the state-wise funds released and spent by the respective States during the same period ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) For areas of predominant tribal concentration the tribal sub-plan approach has been in operation since the Fifth Five Year Plan. Development schemes covering agriculture, animal husbandry, horticulture, minor irrigation, soil conservation, forest fisheries education, public health, drinking water supply, etc., are taken up under the sub-Plan. These schemes are incorporated in the tribal sub-plans of the States and discussed at the Government of India level. Scheme-wise sanctions are not issued. These schemes are implemented in the States through 181 Integrated Tribal Development Projects, 245 pockets of tribal concentration (MADA pockets) and 72 primitive tribal group projects.

(b) Information is given in the Statement-I below.

(c) and (d) Schemes enumerated in part (a) of the question are financed by the State Governments out of a pool of resources composed of State Plan flow to tribal sub-Plan, Special Central Assistance released by the Ministry of Welfare, sectoral programmes of the Central Ministries and institutional finance. State-wise amounts released out of Special Central Assistance and expenditure incurred thereon are given in the Statement-II below.

Statement-1

Projects sanctioned during 1982-83 to 1984-85

State	Pockets of Tribal Concentration	Identified Primitive Tribal Groups
1	2	3
1. Andhra Pradesh	1. Polepally. 2. Towklapur 3. Yamalamanda 4. Pedda Adsalapalle 5. Vaddipatla 6. Tungapahad 7. Kesvapur 8. Talusingaram 9. Ramulapally 10. Vattikhammampahad 11. Chedella 12. Chandupatla 13. Chikadimamidi 14. Prustapur 15. Vailapally 16. Amangal 17. Kadthal 18. Chaduravalle 19. Yachram 20. Kummara Kuntla 21. Staaratpuram.	1. Bado-Gadaba 2. Bondo Poroja 3. Gutob Gadaba 4. Khond Poroja 5. Parengi Poroja 6. Thoti 7. Dongarial-Khonda 8. Konda Sabaras 9. Kutis Khond
2. Gujarat	—	1. Siddis 2. Kolgha 3. Padhar
3. Kerala	—	1. Kadar 2. Kattunaikam
4. Madhya Pradesh	—	1. Kamar
5. Manipur	—	1. Marram Nagas
6. Orissa	1. Laxhanpur 2. Deogaon Patnagarh 3. Tentelkhunti 4. Athamalik 5. Sinapali 6. Jaipatna 7. Kharian I	1. Birhor 2. Didayi 3. Lodha
7. Rajasthan	1. Jhalra Patan Khanpur 2. Ladpura Ramganj Mandi	—
8. Uttar Pradesh		1. Buxa

Statement-II

Allocation of Special Central Assistance for tribal Sub-Plan and Expenditure reported by the State Governments

(Rs. in Lakhs)

State	1982-83		1983-84		1984-85	
	Released	Expenditure	Released	Expenditure	Released	Expenditure
1	2	3	4	5	6	7
Andhra Pradesh	428.41	472.15	511.52	607.44	589.40	576.32
Assam	411.00	333.64	477.33	450.12	539.58	533.50*
Bihar	1349.28	1127.82	1566.89	1223.85	1832.47	1750.06*
Gujarat	798.26	798.26	908.26	908.26	1087.62	1087.62*
Himachal Pradesh	140.20	143.22	158.27	133.58	200.51	232.75
Karnataka	68.00	42.58	77.98	59.60	122.61	110.51
Kerala	56.00	50.00	62.51	62.39	64.01	58.17
Madhya Pradesh	2677.83	1625.44	3104.95	1522.46	3652.52	4140.40*
Maharashtra	646.00	721.23	758.75	645.42	799.33	781.57
Manipur	171.00	176.36	197.09	196.79	238.94	238.79*
Orissa	1344.42	1344.32	1495.19	1494.81	1763.19	1762.30
Rajasthan	636.79	667.57	722.11	716.19	839.30	886.54
Sikkim	25.00	N.A	29.18	N.A	37.17	36.17
Tamil Nadu	105.00	97.70	121.88	121.88	135.41	121.72
Tripura	159.00	156.93	181.92	181.38	199.34	200.42
Uttar Pradesh	17.81	18.81	24.39	20.22	26.00	18.81
West Bengal	421.00	418.17	500.08	527.04	524.60*	556.00*
A&N Islands	40.00	26.20	95.00	25.21	3.00	23.38
Goa, Daman Diu	5.00	6.50	6.00	5.99	7.00	6.97
	9500.00	8226.90	11000.00	8867.63	12662.00	13122.00

*Provisional